

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> SEPTEMBER, 2023, 10:30 A.M.**

TP No. 36/CTB/2019, (CP(IB) No.1292/KB/2019), IA (IB) No. 262/CB/2023

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Bank of India -Vs- Maa Durga Rice Products Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Saswat Kr. Acharya, Adv.

For Respondent (s)

Mr. Balram Pandit, Adv.

**ORDER**

**IA (IB) No. 262/CB/2023:**

Ld. counsel Mr. S.K. Acharya appears for the applicant. Ld. counsel Mr. Balram Pandit appeared for R1& R2. He undertakes to file Vakalatnama for R2, in respect of R1, his Vakalatnama is already on record and sought time to file reply. Three days' time is granted to file Vakalatnama for the R2 and a week time is granted to file reply. List the matter on 27.09.2023.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**